

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

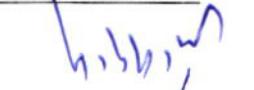
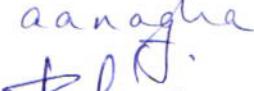
T.C.P No. 75/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE PARTIES: Ramhari Deorao Ganage  
V/s.  
Rojee Tasha Stampings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and  
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Maheeh Athavale Anagha Anasinganaju	PCC for Petitioners	 
2.	Rohit . Ganage	- Petitioner	

ORDER

TCP No. 75/397-398/NCLT/MB/MAH/2012

Counsel for the Petitioner and Respondent are present.

For the Petitioner's Counsel having stated that for the reply received by  
them, rejoinder will be filed within 4 weeks.

Accordingly, list this matter on **03.10.2017**.

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)